RAJYA SABHA

Wednesday, the 27th November, 2019/6th Agrahayana 1941 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

OBITUARY REFERENCE

MR. CHAIRMAN: Hon. Members, I refer with profound sorrow to the passing away of **Shri Kailash Joshi**, a former Member of this House, on the 24th of November, 2019, at the age of 91 years.

Shri Kailash Joshi was born at Hatpipalya Village in Dewas District of Madhya Pradesh in July, 1929.

An agriculturist, Shri Joshi strived for the development and welfare of the Scheduled Tribes and was instrumental in setting up a Trust in the tribal area of Dewas through which an educational institute and a free hospital was established.

Shri Joshi served as the President of the Hatpipalya Municipal Council, from 1955 to 1960. He started his legislative career as a Member of the Madhya Pradesh Legislative Assembly in the year 1962 and remained a Member of that Assembly for eight terms, till the year 1998. He also served as the Leader of the Opposition in the Madhya Pradesh Legislative Assembly twice - from 1972 to 1977 and again, from 1985 to 1990. Shri Joshi served as the Chief Minister of Madhya Pradesh, from June, 1977 to January, 1978. He also served as a Minister holding the portfolios of Commerce and Industry and Power in the Government of Madhya Pradesh, from 1978 to 1980 and 1990 to 1992 respectively.

Shri Kailash Joshi represented the State of Madhya Pradesh in this House, from April, 2000 to May, 2004. He served as the Chairman of the Department-related Parliamentary Standing Committee on Commerce, from April, 2002 to February, 2004 and as Member of various other Parliamentary Committees. Shri Joshi was also a Member of the 14th and 15th Lok Sabha.

In the passing away of Shri Kailash Joshi, the country has lost a distinguished parliamentarian, an able administrator and a dedicated social worker.

We deeply mourn the passing away of Shri Kailash Joshi.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute.)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

FELICITATIONS TO SPORTSPERSONS FOR WINNING MEDALS AT INTERNATIONAL SHOOTING SPORT FEDERATION WORLD CUP AT PUTIAN, CHINA

MR. CHAIRMAN: Hon. Members, on behalf of the whole House and on my own behalf, I congratulate Ms. Manu Bhaker, Ms. Elavenil Valarivan, Shri Divyansh Singh Panwar, Shri Saurabh Chaudhary, Ms. Apurvi Chandela and Shri Shahzar Rizvi, for winning Gold, Silver and Bronze Medals in the 10m Air Pistol and 10m Air Rifle Women and Men individual events and Mixed Team Competitions, thus topping the medal tally, at the International Shooting Sport Federation World Cup Final held at Putian in China, from the 17th to 23rd of November, 2019.

It is indeed a matter of great pride that our young shooters are scaling new heights by emerging victorious at world level shooting events. Their unwavering focus, persistent hard work and remarkable dedication should inspire our budding sportspersons to emulate and improve upon their achievements. I wish all these shooters success in their future endeavours and hope that they continue to bring many more laurels to the country.

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy (in English and Hindi) of the Ministry of Home Affairs, Notification No. G.S.R. 623 (E), dated the 2nd September, 2019, publishing the Foreigners (Tribunals) (Second Amendment) Order, 2019, under subsection (2) of Section 3 of the Foreigners Act, 1946.

[Placed in Library. See No L.T. 1002/17/19]